CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

SOUTH ZONAL BENCH, SHASTRI BHAWAN ANNEXE, 1ST FLOOR 26 HADDOWS ROAD, CHENNAI-600 006

Date: 27/03/2018

NOTICE

There will be no Division Bench sitting on 05/04/2018 and 06/04/2018. The cases posted for these dates stands adjourned and the hearing dates will be intimated in due course.

On the above dates, Single Member cases will be heard by Shri. Madhu Mohan Damodhar, Hon'ble Technical Member as per the causelist.

Assistant Registrar

Copy to:

- 1. SPS to Smt Archana Wadhwa, Hon'ble Judicial Member
- 2. PA to Smt. Sulekha Beevi, C.S., Hon'ble Judicial Member
- 3. SPS to Shri. Madhu Mohan Damodhar, Hon'ble Technical Member
- 4. The O/o The Commissioner (AR), CESTAT, Chennai
- 5. The Bar Association, CESTAT, Chennai
- 6. The Notice Board, CESTAT, Chennai
- 7. Web Site.